GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 758 TO BE ANSWERED ON 17.12.2018

ROAD PROJECTS UNDER PRADHAN MANTRI GRAM SADAK YOJANA

758. SHRI RAM NATH THAKUR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that Government has taken a decision to link all villages having a population of 500 persons, under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof;
- (c) the number of incomplete roads under PMGSY in Samastipur district of Bihar which could not be completed on schedule; and
- (d) the action taken against the contractors who failed to complete roads as per schedule?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) & (b): Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Union Government to provide rural connectivity, by way of single all-weather road, to the eligible unconnected habitations in the core network. Under PMGSY, all eligible unconnected habitations with more than 500 population in plain areas, 250+ population in Special Category States(Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu and Kashmir and Uttarakhand), the Desert Areas (as identified in the District Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward districts as identified by the Ministry of Home Affairs/NITI Aayog as per 2001 census are to be connected by all weather road. For critical Left Wing Extremism (LWE) affected blocks (as identified by MHA), additional relaxation has been given to connect habitations with population of 100 persons and above.

(c): As reported by the State Government, the details of roads sanctioned, road completed, incomplete roads under PMGSY in Samastipur District of Bihar are as under :

Year	Sanctioned			Completed			Balanc	e	to	be
							completed			
	No. of road	Total	length	No.	of	Total	No.	of	Total	
	works	(km)		road		length	road		length	
				works		(km)	works		(km)	
2000-01	12	25.4		12		25.365	0		0	
2001-02	19	43.25		18		37.8	1		2	

2007-08	32	158.286	32	146.149	0	0
2008-09	172	385.942	165	358.118	7	17.833
2012-13	20	47.547	20	48.032	0	0
2013-14	238	445.793	219	424.583	19	26.684
2016-17	50	116.357	29	83.235	21	35.808
2017-18	28	49.49	4	26.39	24	23.1
Total	571	1272.065	499	1149.672	72	105.425

Out of 72 incomplete roads, 24 roads could not be completed by contractor within stipulated period.

(d): Contractors of 2 pending road works have been debarred from participating in fresh tenders. 10% of bill amount is being deducted by the State Government as penalty against delay in work. Appropriate actions are taken in case of persistent breach / default in terms of contract.
